

Title: Regarding atrocities on the women belonging to minorities in West Bengal.

श्री अकबर अली खांदोकर (सेरमपुर) : उपाध्यक्ष महोदय, मेरे निर्वाचन क्षेत्र में, 15 अगस्त को जब सारे भारतवा में तिरंगा झंडा फहराते हैं, उस दिन माइनोंरिटीज की चार महिलाओं के ऊपर अत्याचार किया गया। ये महिलाएं हैं- रोशनारा खातून, मनीला खातून, अंसुरा बेगम और खबीरा बेगम। जहां माइनोंरिटीज के लोग हैं, वहां सी.पी.एम. के लोग जाकर उनका घर लूटते हैं, उनको मारते हैं। (व्यवधान) वे जब अस्पताल में जाती हैं तो वहां जाकर भी मारापीटी करते हैं। (व्यवधान) जाति, उपजाति और जनजाति के लोग देखकर थाने में भी वहां डायरी में उनकी बात नहीं लिखी जाती। (व्यवधान) बिहार से लोगों को लाकर, **

** Expunged as ordered by the Chair

DR. RAM CHANDRA DOME (BIRBHUM): Please expunge it. What is this?

...(Interruptions)

MR. DEPUTY-SPEAKER: Will you please resume your seats? Whatever is objectionable will be removed from the record.

...(Interruptions)

DR. RAM CHANDRA DOME : No, Sir; this is very unfortunate.

MR. DEPUTY-SPEAKER: I have already called Shri Ramdas Athawale.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Seth, this is unfair.

...(Interruptions)

MR. DEPUTY-SPEAKER: You are not allowing your friend to raise an important matter.

...(Interruptions)

MR. DEPUTY-SPEAKER: What is this? Nothing will go on record.

(Interruptions)*

MR. DEPUTY-SPEAKER: Dr. Nitish Sengupta, nothing goes on record. You have already said whatever you wanted to say.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Ramdas Athawale, you cannot control them. For everything, you stand up and support them.

श्री रामदास आठवले : उपाध्यक्ष महोदय, भारत सरकार (व्यवधान)

उपाध्यक्ष महोदय : रामदास आठवले हमेशा आपको सपोर्ट करते हैं, लेकिन रामदास को सपोर्ट नहीं मिल रही है।

(व्यवधान)

* Not Recorded.

SHRI TARIT BARAN TOPDAR : Sir, some controversial issue has been raised. That is relating to a State matter. ... (Interruptions) You must hear others' views also. ... (Interruptions) This is a State subject. ... (Interruptions)

MR. DEPUTY-SPEAKER: I have given sufficient time. Now, that is over.

SHRI TARIT BARAN TOPDAR : Sir, do you make rules for raising the State matters? ... (Interruptions)

MR. DEPUTY-SPEAKER: No, no; a State matter will not be taken up.

SHRI TARIT BARAN TOPDAR : The State matter should be expunged.

MR. DEPUTY-SPEAKER: The State matter will not come.

...(Interruptions)

MR. DEPUTY-SPEAKER: It will not be there.

...(Interruptions)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 2.10 p.m.

308. hours

***The Lok Sabha then adjourned for Lunch till ten minutes
past Fourteen of the Clock.***
